

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**


PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA –MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 12.02.2020 AT 10.30 AM✓

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 22/9/HDB/2020
NAME OF THE COMPANY	Midhome Hotels Pvt Ltd
NAME OF THE PETITIONER(S)	Vijay Gas Company
NAME OF THE RESPONDENT(S)	Midhome Hotels Pvt Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Divya Datta	Adv		

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Counsel for the Petitioner present. Proof of service of notice sent to the Respondent is not filed. He is directed to send another notice to the Respondent for appearance and file proof of service.

Put up the matter on 28.02.2020.



MEMBER TECHNICAL

AS



MEMBER JUDICIAL